

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 226/AT/2024

Subject : Petition under section 63 of the electricity act, 2003 for adoption of tariff of 3000 mw Renewable Energy (RE) power projects connected to the Inter State Transmission System (ISTS) and selected through a competitive bidding process as per the guidelines dated 09.06.2023 of the ministry of power, government of India as amended from time to time.

Petitioner : NTPC Limited (NTPC).

Respondent : ABC CleanTech Private Limited & Ors.

Date of Hearing : **29.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Shikha Ohri, Advocate, NTPC
Shri Kartik Sharma, Advocate, NTPC

Record of Proceedings

At the outset, learned counsel for the Petitioner, NTPC sought additional time to file the details/information as called for by the Commission vide Record of Proceedings for the hearing dated 25.7.2024.

2. Considering the above request, the Commission permitted the Petitioner to file the details/information as called for, on an affidavit, within two weeks.
3. The Petition, will be listed for the hearing on **10.9.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)